### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1594 TO BE ANSWERED ON 24.11.2016

#### **DDUGJY**

1594. PROF. RICHARD HAY:

SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

SHRI SUSHIL KUMAR SINGH:

SHRI MANSHANKAR NINAMA:

**SHRI YOGI ADITYA NATH:** 

SHRIMATI REKHA VERMA:

SHRIMATI POONAMBEN MAADAM:

SHRI JUGAL KISHORE:

SHRIMATI PRATYUSHA RAJESHWARI SINGH:

SHRI AJAY MISRA TENI:

SHRI ALOK SANJAR:

SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

SHRI BAHADUR SINGH KOLI:

SHRI INNOCENT:

DR. KIRIT P. SOLANKI:

**DR. MANOJ RAJORIA:** 

SHRI M.B. RAJESH:

SHRI VINOD KUMAR SONKAR:

**SHRI V. ELUMALAI:** 

SHRI JYOTIRADITYA M. SCINDIA:

**KUMARI SUSHMITA DEV:** 

**SHRI KAMAL NATH:** 

#### **Will the Minister of POWER**

#### be pleased to state:

- (a) the funds allocated, released and spent under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGHY) during the last three years and the current year, State/UT-wise;
- (b) the details of targets set and achieved nder the scheme along with the reasons for non-achievement of the set targets, State/UT-wise;
- (c) the number of Below Poverty Line (BPL) families and backward villages covered under the Scheme, State/UT-wise;
- (d) whether villages have been declared to be electrified in the GVA reports, prior to a confirmation visit by the GVA representatives, if so, the details thereof and the reasons therefor;
- (e) whether the Union Government has received any complaints regarding delays in achieving the targets set under the scheme, if so, the details thereof and the reasons therefor along with the action being taken by the Union Government thereon and the steps being taken/proposed to be taken for the electrification of all the villages in the country in a time bound manner;
- (f) whether the Rural Electrification Corporation, responsible for disbursing funds for electrifying villages in the country has asked States and their distribution companies to provide audit reports of utilization of central funds towards rural electrification; and
- (g) if so, the response of the States and their power distribution companies in this regard?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): There is no upfront allocation of funds to any State/District under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Funds are released against sanctioned

projects, in instalments, based on the reported utilization of amount in the previous installment(s) and fulfillment of other conditionalities. The State-wise funds disbursed under DDUGJY including the RE component during the last three years and current year, are given at Annexure-I.

- (b): As informed by the States, there were 18,452 un-electrified villages in the Country as on 01.04.2015. Out of these, 10,628 villages have been electrified as on 31.10.2016. The Year-wise and State-wise target are given at Annexure-II.
- (c): Under DDUGJY, a total of 427 Lakh Below Poverty Line (BPL) households are covered for release of free electricity connections. The State-wise details are given at Annexure-III. Under DDUGJY, all the villages are targeted to be electrified including backward villages.
- (d): The data regarding rural electrification including electrification of villages is reported by the concerned State Governments and State Distribution Companies (DISCOMs). Rural Electrification Corporation (REC), being the Nodal Agency for operationalization of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), has deployed Gram Vidyut Abhiyantas (GVAs), who visit villages and report the situation. If any discrepancy is found, States/DISCOMs are advised by REC to rectify the status.
- (e): There were some delay in the completion of the DDUGJY projects due to delay in forest & railway clearances, land acquisition for 33/11 KV sub-stations, Right of Way (RoW) issues, providing BPL lists, law & order issues including naxal problem and difficult terrain in some of the States. Penalty is imposed by the respective implementing agencies on the contractors, if the delay is attributable to the contractors as per extant rules. Multi-level monitoring mechanism has been developed at Central and State level.
- (f) & (g): As per DDUGJY guidelines, respective State Governments/State Power Utilities need to ensure auditing of accounts relating to receipts of funds from REC and expenditure incurred by the Utility against such receipts during the financial year by the independent Chartered Accountant and furnish the report to REC latest by 30<sup>th</sup> June of succeeding year. Accordingly, REC has requested all the implementing agencies of DDUGJY for compliance. No complaint in this regard has been received.

\*\*\*\*\*

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1594 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

\*\*\*\*\*

### State-wise Subsidy released under DDUGJY including RE component during last three year and current year

Rs. in Lakhs

	1	T	<del>,</del>		KS. III LAKIIS
					Total
1				Total	Subsidy
SI.		<b>Total Subsidy</b>	<b>Total Subsidy</b>	Subsidy	released
No	Name of State	released	released	released	during
140		during 2013-14	during 2014-15	during	2016-17
				2015-16	(as on
					31.10.2016)
1	Andhra Pradesh		1897	1962	7194
2	Arunachal Pradesh	494	6034	3098	2340
3	Assam	1896	11462	33801	10200
4	Bihar	84813	148980	71022	48664
5	Chhattisgarh	4335	8111	24731	2002
6	Gujarat	753	1236	5779	
7	Himachal Pradesh			2835	
8	Jammu & Kashmir	3509			
9	Jharkhand		942		31296
10	Karnataka	3982	2596	3896	2833
11	Kerala	2117	1537		7499
12	Madhya Pradesh	11526	35198	43483	9409
13	Maharashtra	0		4327	2292
14	Manipur	2980	8766	704	
15	Meghalaya	1813			
16	Mizoram	4090		1860	96
17	Nagaland	717		4831	717
18	Odisha	252	1553	51423	41969
19	Rajasthan	312		25252	10371
20	Sikkim	1629			
21	Tamil Nadu	578		8262	
22	Telangana	692	344	533	
23	Tripura		4819	4938	1013
24	Uttar Pradesh	106106	112107	123766	45702
25	Uttarakhand			7121	
26	West Bengal	5171	14503	30519	6172
	<del> </del>	. •			

\*\*\*\*\*\*

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1594 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

\*\*\*\*\*

### State-wise number of un-electrified villages in the country to be electrified under Deendayal Upadhyaya Gram Jyoti Yojana

As on 31.10.2016

SI.		Number of un-	FY 2015-16	FY 2	016-17	FY 2017-18
No.	State	electrified villages (as on 01.04.2015)	Ach.	Target	Ach. as on 31.10.2016	Target
1	Arunachal Pradesh	1578	174	1039	171	365
2	Assam	2892	942	1377	789	573
3	Bihar	2747	1754	735	258	258
4	Chhattisgarh	1080	405	500	116	175
5	Himachal Pradesh	35	1	34	27	0
6	Jammu & Kashmir	134	27	79	5	28
7	Jharkhand	2525	750	1314	529	461
8	Karnataka	39	0	39	7	0
9	Madhya Pradesh	472	214	191	133	67
10	Manipur	276	75	149	37	52
11	Meghalaya	912	1	674	657	237
12	Mizoram	58	16	42	22	0
13	Nagaland	82	0	82	22	0
14	Odisha	3474	1264	1586	424	624
15	Rajasthan	495	163	246	183	86
16	Tripura	26	9	17	6	0
17	Uttar Pradesh	1529	1305	166	131	58
18	Uttarakhand	76	0	76	3	0
19	West Bengal	22	8	14	0	0
	Total	18452	7108	8360	3520	2984

\*\*\*\*\*\*

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 1594 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

\*\*\*\*\*\*

6. No.	Name of States	BPL HH Coverage
1	Andhra Pr.	2457287
2	Arunachal Pr.	74679
3	Assam	1794604
4	Bihar	10660852
5	Chhattisgarh	1448997
6	Gujarat	848005
7	Haryana	257902
8	Himachal Pr.	19578
9	J & K	142885
10	Jharkhand	2367897
11	Karnataka	1036966
12	Kerala	192919
13	MP	3209701
14	Maharashtra	1621836
15	Manipur	137525
16	Meghalaya	121758
17	Mizoram	30643
18	Nagaland	98616
19	Odisha	4499998
20	Punjab	92988
21	Rajasthan	1791657
22	Sikkim	13601
23	Tamil Nadu	526468
24	Telangana	1125306
25	Tripura	208732
26	Uttar Pradesh	5212392
27	Uttarakhand	238404
28	West Bengal	2480034

\*\*\*\*\*